

Constitution of Benches at Lucknow Bench of the Court
With effect from April 21st, 2009

1. Hon. Pradeep Kant, J.
Hon. S.N.H.Zaidi, J.

Fresh in Special Appeals, Writs relating to Public Interest Litigation, Environmental matters, Mines and Minerals, Writs of Tax Matters, Excise, Central Taxation for Orders, Admission and Hearing including Bunch cases.
Thereafter: Final Hearing of matters starting from the oldest of this category.

Then
Hon. Pradeep Kant, J.
(On Friday at 3.15 p.m.)
Expedite Applications and Matters U/s 11 of Arbitration and Conciliation Act, 1996.
- 1A Hon. S.N.H.Zaidi, J.
(On Friday at 3.15 p.m.)
Oldest Applications U/s 482 Cr.P.C. for Hearing.
2. Hon.U.K.Dhaon, J.
Hon. Dr. Satish Chandra, J.

Fresh in Service Writs of Judicial Officers and Misc.Writs including Writs relating to Land Acquisition (except relating to Tolls on River Bridge in U.P.), F.A.'s F.A.F.O.'s and Family Court Appeals for Orders, Admission and Hearing including Bunch cases.
Thereafter: Final Hearing of matters starting from the oldest of this category.
- 3 **Hon. Sushil Harkauli, J.**
Hon. S.C Chaurasia, J.

Fresh in Service Writs (except related with Judicial Officers) including writs arising out of orders/judgments passed by Central Administrative Tribunals and State Public Service Tribunals and Writs relating to State Reorganization matters, Income Tax Appeals & References, writs relating to recovery of Tax Matters, Recovery Matters including matters arising out of proceedings u/s 29 of State Financial Corporation Act for Orders, Admission and Hearing including Bunch cases.
Thereafter: Final Hearing of matters starting from the oldest of this category.
- 4 Hon. S.K. Singh, J.
Hon. R.M. Chauhan, J.

Fresh in Contempt Appeals, Criminal Writs and Criminal Contempt for Orders, Admission and Hearing including Bunch cases.
Thereafter: Final hearing of Criminal Appeals from the year 1980 to 1985 and Criminal Appeals in which accused persons are in custody including Capital sentence cases chronologically as per the numbers of the matters assigned.
- 5 Hon. K.K. Misra, J.
Hon. Vedpal, J.

Fresh in Habeas Corpus Writs, Criminal Appeals including Government Criminal Appeals & matters u/s 378(4) Cr.P.C., Appeals arising out from POTA, Criminal Revisions for Orders, Admission and Hearing including Bunch cases.
Thereafter: Final hearing of Criminal Appeals from the year 1979 to 1985 and Criminal Appeals in which accused persons are in custody including Capital sentence cases chronologically as per the numbers of the matters assigned.
- 6 Hon. A. Mateen, J.

Fresh in all Bail Applications (except U/ss 302, 304, 304-Band 396 I.P.C.) for Orders, Admission and Hearing and Criminal Appeals from the year 2001 to 2005 for Hearing.
Thereafter: Final Hearing of matters starting from the oldest of this category.
- 7 Hon. Devi Prasad Singh, J.

Fresh in Writs related with Educational and Society Matters for Orders, Admission and Hearing including Bunch cases.
Thereafter: Final Hearing of matters starting from the oldest of this category.
- 8 Hon. Rajiv Sharma, J.

Fresh in Writs relating to consolidation, U.P.Z.A. & L.R. Act, Land Revenue Act, arising out of orders passed by Board of Revenue, Ceiling of Land for Orders, Admission and Hearing including Bunch cases.

Thereafter: Final Hearing of matters starting from the oldest of this category.

- 9 Hon. S.S. Chauhan, J. Fresh in Criminal Revisions, Criminal Writs and Habeas Corpus Writs and Applications U/ss 482, 407 Cr.P. C. for Orders, admission and hearing including Bunch cases AND Criminal Appeals from the year 1997 to 2000 for Hearing.
Thereafter: Final Hearing of matters starting from the oldest of this category.
- 10 Hon. Shri Narayan Shukla, J. Fresh in Service Writs other than Government Service, all Fresh and Listed matters under Industrial Dispute Act and all matters under Labour Law Enactments for Orders, Admission and Hearing including Bunch Cases.
Thereafter: Final Hearing of matters starting from the oldest of this category.
- 11 Hon. Alok Kumar Singh, J. Fresh in Criminal Appeals including matters U/s 378 Cr.P.C. and Major Bail Applications (i.e. Bail Applications U/ss 302, 304, 304-B and 396 I.P.C.) for Orders, Admission and Hearing AND Criminal Appeals from the year 2006 onwards for Hearing.
Thereafter: Final Hearing of matters starting from the oldest of this category.
- 12 Hon. Dharam Veer Sharma, J. Criminal Appeals upto the year 1996 for Hearing.
- 13 Hon. Vishwa Diwakar Chaturvedi, J. (a) Fresh in F.A.F.O.'s, Civil Revisions, Matters under Article 227 of Constitution of India arising out of C.P.C. AND
(b) Fresh in First Appeals, Second Appeals, Rent Control Writs and all civil matters cognizable by Single Judge for Orders, Admission and Hearing including Bunch cases.
Thereafter: Final Hearing of matters starting from the oldest of this category.
- 14 Hon. Bala Krishna Narayana, J. Fresh in Misc. Writs under Article 227 of Constitution of India (except arising out of C.P.C.) for Orders, Admission and Hearing including Bunch cases.
Thereafter: Final Hearing of matters starting from the oldest of this category.
- 15 Hon. Shabihul Hasnain, J. Fresh in Service Writs relating to Governmental Service for Orders, Admission and Hearing including Bunch Cases.
Thereafter: Final Hearing of matters starting from the oldest of this category.
- 16 Hon. Abhinava Upadhya, J. (a) Fresh in Applications upto the stage of winding up proceedings under Section 439 of the Companies Act, 1956, Testamentary, Civil Contempt and
(b) Fresh in Writs relating to Tax, Excise and Central Taxation for Orders, Admission and Hearing including Bunch cases.
Thereafter: Final Hearing of matters starting from the oldest of this category.

CHIEF JUSTICE